

**Court-I**

**Before the Appellate Tribunal for Electricity  
( Appellate Jurisdiction )**

**Appeal No. 229 of 2014**

**Dated : 28<sup>th</sup> October, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**In the matter of**

**Chhattisgarh State Power Transmission Co. Ltd. ... Appellant(s)**

**Versus**

**Chhattisgarh State Electricity Regulatory Commission ... Respondent(s)**

Counsel for the Appellant (s) : Ms Suparna Srivastava and Ms Nishtha  
Bikrori

Counsel for the Respondent(s) : -

**ORDER**

Affidavit of service has been filed. Nobody has entered appearance on behalf of the Respondents.

Post the matter on **08.12.2014.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

*Ts/sh*